

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 285 OF 2018

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Vs.

Talwandi Sabo Power Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Akshat Jain
Mr. Amit Mittal for R-1

Mr. Sakesh Kumar for R-2

ORDER

Admit subject to maintainability.

Reply/objections, if any, may be filed on or before 26.11.2018 with advance copy to other side. Thereafter, rejoinder, if any, may be filed on or before 14.12.2018 with advance copy to other side.

List the matter on **10.01.2019**.

(S. D. Dubey)
Technical Member
mk/kt

(Justice Manjula Chellur)
Chairperson